

CLAIMS FILED BY OPERATIONAL CREDITORS (Government Dues)
IN THE MATTER OF
JOHNSON WATCH COMPANY PRIVATE LIMITED
(under Corporate Insolvency Resolution Process)

- 1 CORPORATE DEBTOR:** JOHNSON WATCH COMPANY PRIVATE LIMITED
2 INSOLVENCY COMMENCEMENT DATE: 17th January, 2024
3 DATE OF COPY OF ORDER MADE AVAILABLE TO: 18th January 2024
4 INTERIM RESOLUTION PROFESSIONAL: PUSHPINDER KUMAR
5 Public Announcement: 20th January 2024
6 Last Date of Submission of Claim: 31st January 2024

Claims from Operational Creditors received up to 17th May 2024

Sl. No.	Name of the Operational Creditor	Address of the Operational Creditors	Contact Details	Email id	Amount claimed (Rs.)	Claim admitted (Rs.)	Security if any	Percentage of voting share
1	Commissioner of Customs (Preventive), New House, Near IGI AirPort, New Delhi-110037	Commissioner of Customs (Preventive), New House, Near IGI AirPort, New Delhi-110037	Dharmvir Singh (Authorised Representative) (Assistant Commissioner) +91-9718788799	dcpc.recovery@gov.in	1,35,59,23,832	1,35,59,23,832	Nil	N.A.
2	The Assistant Commissioner, Division-Connaught Place, CGST Delhi South Commissionerate.	The Deputy Commissioner, Division-Connaught Place, CGST Delhi South Commissionerate, 2nd Floor, 14-15 Farm Bhawan, Nehru Place, New Delhi-110019	Rajesh Kumar (Authorised Representative)/(Assistant Commissioner)	1) cpdivisiongstsouth@gmail.com; 2) cp.cgstdeleouth@gmail.com.	3,52,07,746	Under Verification	Nil	N.A.
					1,39,11,31,578	1,35,59,23,832		



Pushpinder